the security forces and civilian popuhave also taken place lation in Nagaland. However, Government have no information garding the plan of the underground for simultaneous large-scale armed action in Nagaland, Mizoram and Tripura during the month of July, 1982. The extremists organisations in Manipur as well as Mizoram have been declared unlawful under the Unlawful Activities (Prevention) Act. 1967. Since January 82, 169 arrests have been made and 453 undergrounds have surrendered Mizoram while in Manipur arrests have been made and 27 undergrounds have surrendered. sizeable quantity of arms and ammunitions have also been recovered. Security measures have been intensified to effectively deal with the underground elements in the north-

Setting up of Factory in West Bengal for Electrical Parts

3071. SHRI HANNAN MOLLAH: PROF. RUP CHAND PAL: SHRI AJIT KUMAR SAHA:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Minister of Industry and Commerce and Minister of Small Scale Industry, Government of West Bengal met the Deputy Minister of Electronics in Calcutta and demanded for setting up a factory to produce electrical parts;
 - (b) if so, details thereof; and
- (c) steps taken by Government in this regard?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M.S. SANJEEVI RAO): (a) Yes, Sir.

(b) and (c). Discussions were held between the Deputy Minister for Electronics and the Minister for Small Scale Industry, Government of West Bengal, on steps to generate the growth of the Electronic Industry in West Bengal, with special emphasis on the growth of the Industries connected with electronic components.

BHEL Siemens agreement on Steam Generators

3072. SHRI HANNAN MOL-LAH: Will the Minister of IN-DUSTRY be pleased to state:

- (a) whether the western countries are undergoing recession so far as the steam generators industry is concerned;
- (b) if so, whether the BHEL-Siemens agreements amounts to a sort of rescue act for a industry which could not sell in its own market;
- (c) if so, whether Government are going to have a re-thinking on the said agreement; and
- (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRIES OF INDUSTRY AND STEEL AND MINES (SHRI CHARANJIT CHANANA): (a) BHEL have not signed any collaboration agreement with M/s. Siemens of West Germany for manufacture of steam generators, *i.e.* boilers.

(b) to (d). Do not arise.